HIGH COURT OF CHHATTISGARH, BILASPUR **ORDER**

No. **177 (Mis)** 1-7-8/2025

Bilaspur, dated 10th May, 2025

The Order No. 176 (Mis)/I-7-8/2025 dated 09.05.2025 regarding postponement of summer vacation in the calendar of the High Court for the year 2025 is hereby recalled with immediate effect.

By order of Hon'ble High Court

Sd/-(Maneesh Kumar Thakur) Registrar General

Endt. No. <u>8968</u> 1-7-8/2025

10th May, 2025 Bilaspur, dated

Copy forwarded to: -

J.R.- cum- Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His

Lordship.

3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His

Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High 4. Court of Chhattisgarh, Bilaspur, for kind information of His

Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court 5. of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.

Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, 6. High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

Private Secretary to Hon'ble Shri Justice Naresh Kumar 7. Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind

information of His Lordship.

Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari. 8. High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High 9. Court of Chhattisgarh, Bilaspur, for kind information of His

Lordship.

Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, 10. High Court of Chhattisgarh, Bilaspur, for kind information of His

Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, 11. High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.



Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, 10. High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, 11. High Court of Chhattisgarh, Bilaspur, for kind information of His

Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, 12. High Court of Chhattisgarh, Bilaspur, for kind information of His

Lordship.

Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, 13. High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, 14. High Court of Chhattisgarh, Bilaspur, for kind information of His

Lordship.

Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High 15. Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

Private Secretary to Hon'ble Shri Justice Amitendra Kishore 16. Prasad, High Court of Chhattisgarh, Bilaspur, for kind information

of His Lordship.

P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur, 17.

Registrar (Vig./I. & E./Judl./S. & A. cell), High Court of 18. Chhattisgarh, Bilaspur,

Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur, 19.

of Court (Computerization)-Cum-C.P.C., 20. Registrar Chhattisgarh, Bilaspur,

(Judl./D.E.&E./Admn.), High Court Registrar Additional 21.

Chhattisgarh, Bilaspur,

The Advocate General, State of Chhattisgarh, High Court Campus, 22.

President/Secretary, High Court Bar Association, High Court Campus, 23.

Bilaspur,

Director/Administrative Officers Director/Deputy Additional 24. (C.S.J.A.), High Court oPf Chhattisgarh, Bilaspur,

O.S.D., High Court of Chhattisgarh, Bilaspur, 25.

Member Secretary, Chhattisgarh State Legal Services Authority, 26. Bilaspur,

Secretary, High Court Legal Services Committee, High Court 27.

Campus, Bilaspur,

All Registrars(M)/ Joint Registrars(M)/ Additional Registrars(M)/ 28. Budget Officer, High Court of Chhattisgarh, Bilaspur,

High Court Registrars/Accounts Officer, 29. Deputy

Chhattisgarh, Bilaspur,

- Sr. Court Manager/Sr.Librarian, High Court of Chhattisgarh, Bìlaspur, 30.
- Registrars/Assistant Registrar Assistant 31. Programmers/ Court Managers, High Court of Chhattisgarh, Bilaspur,

O.I.C., N.I.C., High Court of Chhattisgarh, Bilaspur, 32.

Section Officer/Court Master/Section In-charge [Accounts / Budget 33. / Cash / Cause List/ Central Filing/ Checker/ Civil/ Complaint/ Cell/ Criminal/ S. & A. Confidential/ Copying/



Establishment/ Establishment/ H.C.E.R.Cell/ Paper Book & Inspection / Pension & Pay Fixation/ Protocol/ Receipt & Despatch/ Record Room-(Adm./Civil/ Criminal/ Writ)/ Stationary/ S.C./ S.W./ Works/ Writ/ I.L.R, Juvenile Justice Cell/SCMS Cell/Scanning & Digitization Cell/Translation cell], Court Officer, High Court of Chhattisgarh, Bilaspur,

34. All Private Secretaries/Assistant Editor (I.L.R.)/Software Engineer,

High Court of Chhattisgarh, Bilaspur,

35. Assistant (Establishment), High Court of Chhattisgarh, Bilaspur, for information and necessary action.

(Maneesh Kumar Thakur) Registrar General